

1. QUESTIONS

(a) STARRED QUESTIONS

Questions in Starred list to be orally answered.

(b) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

2. CONGRATULATORY REFERENCES

SHRI ROHAN A. KHAUNTE, MLA to make congratulatory references to the following:

1. "This House congratulates Miss Sanjana Prabhugaonkar, who has won one Silver medal at International Level in U.S.A. Has also won 3 National bronze medals at National Aquatic Championship in 2018 at Pune."

2. "This House congratulates Shri Sudesh Salgaonkar and his group called "Nirbhay Bhav Academy" for having won All India Dance Championship and Indo-Nepal International Championship held at Nepal."

3. CALLING ATTENTIONS

1. **SHRI. ISIDORE A. FERNANDES**, MLA to call the attention of the Minister for Public Works to the following:

"Fear and anxiety in the minds of the locals of Canacona Constituency over the temporary closure of the route from Anmod Ghat to Goa, for over five months due to road repairs at Anmod Ghat, resulted in diverting the total traffic through Karwar-Karnataka to Goa, thus causing heavy pressure on old bridges at Mashem & Bhatpal and other smaller accesses. The heavy vehicles plying have taken a heavy toll of these bridges. Besides, there is an ill equipped Disaster Management Authority in Canacona, who along with the other issues also deal with the accidents of vehicles, abrupt stoppages at the route, on one reason or the other, causing disruption of the traffic. The measures the Government intends to take to tide over this situation."

2. **SHRI. DAYANAND SOPTE**, MLA to call the attention of the Minister for Environment to the following:

“Fear and anxiety in the minds of the people of Goa in general and the people of the coastal belt in particular, especially people of Mandrem Constituency over the faulty Coastal Zone Management Plan being prepared by NCSCM. The steps the Government intends to take in this matter.”

4. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2019-20(DAY-2)**

Demand No. 45	-	Archives and Archaeology
Demand No. 54	-	Town & Country Planning
Demand No. 59	-	Factories and Boilers
Demand No. 64	-	Agriculture

1. Cut motion to be moved in separate list and circulated.
2. Voting on Cut motions and Demands to be taken up as listed.
3. Discussion on Demands to be held from 2.30 p.m. onwards for 3 hours 90 minutes each for Ruling and Opposition benches respectively.

ASSEMBLY HALL
PORVORIM-GOA
22nd JULY, 2019

NAMRATA A.ULMAN
OFFICIATING SECRETARY